

- Installation of CCTV's is in progress with the help of local Resident Welfare Association and Market Welfare Association to check crime & keep surveillance on the criminals.
- Chowkidaars and security guards in the area are briefed regularly to contain anti social elements.
- Round the clock foot and motor cycle patrolling is carried out in the area.
- Dedicated staff of one Upper subordinate, one Head Constable and 02 Constables have been deputed for Sector-8, R.K. Puram to maintain law and order and to strengthen vigil.

Incidents of violence in Assam

1302. SHRI TARUN VIJAY:

DR. KANWAR DEEP SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of recent violence and the reasons for recurring incidents of violence in Kokrajhar, Assam;
- (b) whether Government has found Bangladeshi infiltrators' hand in instigating incident of violence; and
- (c) if so, the steps being taken to curb Bangladeshi infiltration in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per report, fresh incidents of violence took place between 10th November to 16th November, 2012 in Kokrajhar District in Assam resulting in death of 10 persons and injuries to 6 persons due to tension between two communities on socio-political issues. In order to check incidents of violence, the Government of Assam was advised that security forces and army be put on high alert in Bodoland Territorial Area District (BTAD) and neighbouring districts with specific area of responsibility and also for taking immediate action to arrest the miscreants involved in the violence, and also seizure of illegal arms in the area. The Government of Assam has taken a number of steps for strengthening of security in BTAD area. State Police has registered 11 cases and arrested 77 persons found involved in the recent violence. DGP, Assam also visited violence hit Kokrajhar District on 16.11.2012 to take stock of the situation

and also review and strengthen the security as per requirement. Five companies of Central Armed Police Forces (CAPF) in addition to sixty five companies of CAPF already deployed in the BTAD area for strengthening the existing security arrangements. The security situation in BTAD area in Assam is being monitored regularly. No incidents of violence reported between 17th November to 2nd December, 2012 in BTAD area.

The Government of Assam has set up a one Man Commission of enquiry headed by Justice (Retd). Mutum B.K. Singh to inquire into the various issues, including causes leading to the clashes between the communities and subsequent violence, identifying the individuals and/or organizations responsible for the violence and fixing responsibility, determining the lapses, if any, and also making recommendations for ensuring long term peace and ethnic harmony in the BTAD areas amongst all communities.

(c) The powers of identification and deportation of illegally staying foreign nationals including Bangladeshi nationals have been delegated to the State Governments and Union Territories Administrations under Section 3(2)(c) of the Foreigners Act, 1946. Thirty Six (36) Foreigners Tribunals including additional four (4) Foreigners Tribunals sanctioned in August, 2009 are set up for detection of foreigners/illegal migrants in the State of Assam. Government has taken steps for strengthening of the Border Security Force and equipping them with modern equipments, reduction of gaps between the border posts and intensified patrolling along Indo-Bangladesh border. The border fence along the Bangladesh border is being strengthened and a scheme for flood lighting along the border is being implemented. The issue of illegal migrants from Bangladesh is regularly taken up at various fora and steps have been taken for coordinated patrolling, identification of vulnerable gaps, strengthening of riverine patrolling etc. Government of Bangladesh has also been urged to take effective steps to check the illegal movement of their nationals into India, especially through vulnerable and riverine areas. The strengthening of security and erection of fencing along Indo-Bangladesh border has helped in curbing illegal migration from Bangladesh to India effectively.

Strict verification of mobile sim card holders

1303. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI MANSUKH L. MANDAVIYA:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of HOME AFFAIRS be pleased to state: